

National Company Law Appellate Tribunal,

New Delhi

Contempt Case (AT) No. 20 of 2020

In

Company Appeal (AT) (Ins) No.1245-1247 of 2019

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs.

Mr. Subodh Kumar Agrawalla & Ors.

...Contemnors

Present:

**For Petitioner: Mr. VM Kannan and Mr. Sanjay Kapur,
Advocates.**

For Contemnors: Mr. Surjadipta Seth, Advocate for R-1.

Mr. Rahul Auddy, Advocate for R-5.

ORDER

(Through Virtual Mode)

20.11.2020: The Registry is directed to List the matter after three weeks, before the Hon'ble Bench consisting of Hon'ble Jarat Kumar Jain, Member (Judicial), Hon'ble Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

The Registry is directed to List the matter on **14.12.2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**